

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/112(CHE)/2021
IN
PETITION NUMBER : IBA/1325/2019
NAME OF THE PETITIONER : Arun Kaul & Anr
NAME OF THE RESPONDENTS : M/s Cura Health care Pvt Ltd & others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Learned Counsel Mr. Arun Kumar for the Applicant is present.

Learned Counsel Mr. K.M. Anand for the Respondent is present.

Ld. Counsel for the Respondent states that Counter has been filed in the
Registry.

The Registry is hereby directed to place the same for records.

List the matter on **24.08.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)